S0(Est.) (5)

401/1-25

YANPATI

## **Declaration of Assets and Liabilities**

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, IANPA	son/ <del>a</del>	augnter/wife of SUJIT KUMAR
aged	years, belongin	g to BIHAR VIDHAN SABHA, SECRETARIAT
service and prese	ently working as	REPORTER
give herein below spouse and depe		nmovable, movable, bank balance, etc.) of myself, m

## A. <u>Details of movable assets</u>

(Assets in joint name indication the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Poonam Sinha	Dependant-1 Name (son) Shivang	Dependant-2 Mother Tetari Devi	Dependant-3 Father Sujit Kumar
(i)	Cash	5,000/-	10,000/-	Land and a		600
(ii) -	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	SBI- 1,45,000/- Saving Account Approx (Flexible)	SBI- 2,00,000 Saving Account Approx (Flexible)	-NIL-	-NIL-	-NIL-
(iii)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	Other financial SBI F.D institutions, NSS, Postal Saving, LIC, Polices, etc		-NIL-	-NIL-	-NIL-	· -NIL-
(v)	Motor Vehicles (details of make, etc.)	Honda XBLADE BR01EZ 6935	-NIL-	-NIL-	-NIL-	-NIL-
(vi)	Jewellery (give details	25 gm gold	200 gm gold Value- (As per			
		Value- (As per market rate)	market rate) 375 gm silver Value- (As per market rate)	-NIL-	-NIL-	-NIL-
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iii)	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total measurement) -Current market	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(iv)	value  House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-	-NIL-	-NIL-	-NIL-
(v)	Other (such as interest in property)	-NIL-	-ŅIL-	-NIL-	-NIL-	-NIL-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2025
(a)	(i) Loans from Banks	SBI Personal loan - 5,00,000	2,10,517/-
	(ii) Loans from financial institutions	-NIL-	-NIL-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	-NIL-

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	(b) dues to departments dealing with supply of water	-NIL-	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	-NIL-	
	(d) dues to departments dealing with telephones	-NIL-	-NIL-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-	-NIL-	
	(f) Other dues, if any	-NIL-	-NIL-	
0)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y 2024-25 Total Income tax - 84,663/- Pan - ARYPY8481C	-NIL-	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-	-NIL-	
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-	-NIL-	
	(iv) Property Tax	-NIL-	-NIL-	

C. <u>Personal Det</u>	ail .				
GPF/CPF/PRAN No.	:-	110113857736			
Gender	:-	M (M/F)			
Date of Birth	:-	1 5 0 9 1 9 9 1 (DD/MM/YYYY)			
Class/Group	:-	B (A/B/C)			
Cadre	:-	BIHAR VIDHAN SABHA SECRETARIAT SERVICE			
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar			
		Secretariat Service etc.)			
Home District	:-	LAKHISARAI			
I hereby decla	ire that	the above details are true to the best of my knowledge and belief.			
		Signature: Yampati			
		Name of Employee: YANPATI			
Place: PATNA		Designation: REPORTER			
Date 17-02-2025		Department: BIHAR VIDHAN SABHA			

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

SECRETARIAT